



सत्यमेव जयते

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION



के वि वि आयोग
CERC

29571/2020/CRU-CERC
Dated the 16th March 2020

NOTICE

The Ministry of Health and Family Welfare, Government of India has issued an Office Memorandum dated 5th March, 2020 as advisory cautioning against mass gathering due to COVID-19.

2. On reviewing the advisory issued by the Government of India and considering the safety and welfare of all the visitors, litigants, lawyers, staff, security, maintenance and support staff, the Competent Authority has directed that the Petitions listed for hearing on 17.3.2020 and onwards stand adjourned till further orders.

3. It is hereby notified that no persons other than the lawyers who will be acting in the matter either for argument or for making oral submissions shall be permitted in the court room, as and when matters are listed.

(SANOJ KUMAR JHA)
SECRETARY